

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1021
TO BE ANSWERED ON 10TH FEBRUARY, 2023**

AUDIT OF SPECTRUM

1021 Dr. Fauzia Khan:

Will the Minister of Communications be pleased to state:

- (a) whether Government intends to provide for audit of spectrums as recommended by Telecom Regulatory Authority of India in the year 2015;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of further measures to be taken in this respect in order to maintain transparency and accountability?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) Based on the request from Department of Telecommunications, Comptroller and Auditor General of India had conducted audit of spectrum and submitted its report no. 2 of 2022 on “Management of Spectrum assigned on the Administrative basis to Government Departments/ Agencies” in Parliament on 07.04.2022 (Rajya Sabha) & 18.07.2022 (Lok Sabha).

The Report has stressed the importance of efficient utilization of spectrum by Government Departments/ Agencies.

Also, since 2010, commercial spectrum to Telecom Service Providers (TSPs) is allocated through auction conducted from time to time. Further, spectrum to commercial FM Broadcasters is also allocated through auction conducted from time to time.
